(b) whether Government have since considered the desirability of giving a share ing permitted to be raised by various State in these incentives to the spinners and weavers also?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) The information is being collected.

RAISING OF MARKET LOANS BY STATE GOVERNMENTS

477. SHRI HIMMAT SING:

SHRI HARSH DEO MAI AVIYA.

Will the Minister of FINANCF be pleased to state:

- (a) the amount of market loan borrow-Governments during the last three years; and
- (b) the policy governing the decisions of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) A statement is laid on the Table of the House.

(b) Market borrowings are allocated to States after taking into account the prevailing market conditions, the needs of the States and the maturity of outstanding loans.

(Rs. Crores)

STATEMENT Market Borrowing (Gross) by State Governments during 1970-71, 1971-72 and 1972-73

Name of the State 1970-71 1971-72 1972-73 1. Andhra Pradesh 13 20 14 24 22.65 2. Assam 4 13 6.88 4.97 3. Bihar 6 88 13 20 5 52 4. Gujarat 14 06 13.80 17 61 8.25 5. Haryana 4 96 6.07 6. Himachal Pradesh 1.11 . . 7. Jammu & Kashmir 2,20 8. Kerala 6 60 8.54 7.737 70 9 91 9. Madhva Pradesh 11 10 21.78 10. Maharashtra 21 22 19.84 1 10 11. Manipur 1.10 12. Meghalaya 15.68 11.01 13. Mysore 11 58 1.11 14. Nagaland . 6 64 9.36 7.76 15. Orissa 6.94 6.63 16. Punjab 5.82 6.62 8.02 18.46 17. Rajasthan 22,10 18 20 21.47 18. Tamil Nadu 21.72 15.16 17.33 19. Uttar Pradesh 15.67 14.33 12.10 20. West Bengal 217.50 157.06 175.50 TOTAL